

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5597
ANSWERED ON:02.05.2000
COMPARATIVE STUDY ON CRIMES
AKBOR ALI KHANDOKER;ANANTA NAYAK;RAMANAND SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any comparative study of various crimes has been made;
- (b) if so, the details of crimes reported, nature-wise and State-wise; and
- (c) the remedial steps initiated by the Government to minimise its re-occurrence ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D.SWAMI)

(a)&(b): The National Crime Records Bureau's publication entitled `Crime in India` contains details and analysis of various crimes in the country. The publication for the year 1998 reveals that 61,80,996 cognizable crimes were reported in the country during 1998 as against 64,11,259 such crimes during the preceding year as per details given below:

YEAR	IPC	Sp1.Laws	TOTAL
1997	17,19,820	46,91,439	64,11,259
1998	17,79,111	44,01,885	61,80,996

Crimewise & Statewise details are available in the said publication.

(c): `Public Order` and `Police` are State subjects as per the Constitution of India and, as such, registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments. However, the Central Government has been advising the State Governments, from time to time, to give more focussed attention to the improvement of Administration of Criminal Justice System and take such measures as are necessary for the prevention of crime. The Central Government has also been providing financial assistance to the State Governments for improving their policing infrastructure.